

ITEM NO.4

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

Criminal Appeal No(s). 1343/2021

SUKHVINDER SINGH & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 06-02-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Niraj Sharma, AOR

For Respondent(s)

Mr. Ajay Vikram Singh, AOR

Mr. Adarsh Upadhyay, AOR

Ms. Pallavi Kumari, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Counter affidavit has already been filed on behalf of respondent no. 1.

Delay of 20 days in filing spare copy to issue notice to respondent no. 2 is condoned.

Notice of Lodgment of Petition of Appeal be issued to respondent no. 2.

List again on 22.03.2023.

PAVANESH D.
Registrar